

Wild Life in Bombay

2501. Shri Pangarkar: Will the Minister of Food and Agriculture be pleased to state the amount of grants proposed to be given to the Government of Bombay out of the sum of Rs. 135.04 lakhs earmarked under the Second Five Year Plan for the protection of wild life?

The Minister of Food and Agriculture (Shri A. P. Jain): Out of the total plan provision of Rs. 135.04 lakhs, for Wild Life Protection, the allotment for Bombay State is Rs. 31.73 lakhs which is inclusive of Central and State shares of expenditure. The Central share is limited to 50 per cent. of the approved non-recurring expenditure. The following statement shows the total allocations and the estimated Central grants for the years 1956-57 to 1958-59:

Year	Total allocation made by State Govt.	Central grant approved
	Rs.	Rs.
1956-57	61,303	6,300
1957-58	6,06,413	13,900
1958-59	4,99,000	2,24,000

Telephone Connections in Marathwada

2502. Shri Pangarkar: Will the Minister of Transport and Communications be pleased to state the number of telephone connections proposed to be given in 1958-59 in the Marathwada region of Bombay?

The Minister of Transport and Communications (Shri S. K. Patil): About 74. The total number of applicants is about 100.

National Highways

2503. Shri Pangarkar: Will the Minister of Transport and Communications be pleased to state the names

of National Highways in the Marathwada region of Bombay?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): Only National Highway No. 9 i.e. Poona-Bombay-Hyderabad-Vijayawada Road passes through the Marathwada region of the Bombay State.

Class IV Employees of Contributory Health Service Scheme

2504. Shri Sadhu Ram: Will the Minister of Health be pleased to state:

(a) whether summer uniforms have been issued to class IV employees of the Contributory Health Service Scheme for the years 1957-58 and 1958-59; and

(b) if not, the reasons therefor?

The Minister of Health (Shri Karmarkar): (a) No summer uniforms were issued to class IV employees under the Contributory Health Service Scheme for the year 1957-58. As regards 1958-59 necessary indent was placed with the Director General, Supplies and Disposals in April, 1958. The supply is expected shortly. Orders have also been placed for the supply of Chappals on the basis of rate contract for the year 1958-59 and the same will be issued to Class IV employees on receipt thereof.

(b) Pending the permanency of the Contributory Health Service Scheme, its status for the purpose of supply of uniforms etc. could not be classified earlier than January 1957. It was, therefore, not possible to supply summer uniforms.

Advisory Committee Meetings

2505. Shri Kumbhar: Will the Minister of Community Development be pleased to state:

(a) whether official and non-official members are paid travelling and daily allowances from the Community Development Scheme funds for attending the Block Advisory Committee meet-